GOVERNMENT OF INDIA CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1181
ANSWERED ON:02.03.2000
DEMAND AND SUPPLY OF SUGAR AND EDIBLE OILS
THAAWAR CHAND GEHLOT

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the gap between supply and demand of sugar and edible oils available in the country during the last three years; (
- (b) the quantum and rates at which sugar and edible oil imported alongwith name of countries from where such imports have been made during Ithe last three year i.e. 1997-98, 1998-99 and 1999-2000;
- (c) whether the Government have received complaints about bad quality of sugar and edible oil imported from abroad; and
- (d) if so, the action taken by the Government on these complaints?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREEI PRASAD)

(a) As regards sugar it may be mentioned that the production and consumption of sugar in the country during the last three sugar seasons (October-September) 1996-97 to 1998-99 were as under:-

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(Quantities in lakh tonnes)

Sugar Season (Oct.-Sept.) Carry over stocks Production Internal Consumption at the beginning from domestic sugar of the season

1996-97 79.07 129.05 136.75
1997-98 66.01 128.44 139.78
1998-99 (P) 53.70 155.20 141.45
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With the carryover stocks of sugar at the beginning of the sugar season and the production of sugar during the sugar season, the requirement of sugar for internal consumption has been fully met and there has been no shortage of sugar in the country.

(ii) As regards edible oils the position of Demand-Supply-Gap is as given below:

(P) = Provisional.

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Oil Year Supply Demand Gap

1996-97 70.90 83.72 12.83
1997-98 62.00 80.93 18.93
1998-99 72.61 91.99 35.06 (Import/Shortfall)++

++ According to Industry, about 43.94 lakh MT of oils has been imported.
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(b)

(i) Sugar has been imported under Open General Licence (O.G.L.), by various private parties and Government does not keep the records regarding rates of purchase etc. of individual imports. However, the quantity of sugar imported during the financial years 1997-98, 1998-99 and 1999-2000 (upto November, 1999) is as given below:

(ii) The quantities of edible oils imported during the oil year 1997-98, 1998-99 and 1999-2000 (November-March) are 20.84 lakh MT, 43.93 lakh MT and 9.72 lakh MT respectively. The imports have been made mainly from Malaysia, Indonesia, Brazil, Argentina and USA.

(c) & (d):

- (i) In so far sugar is concerned, one non-specific complaint about bad quality of sugar being imported was received. Since the matter came within the purview of Ministry of Health & Family Welfare, the same was forwarded to them. This Ministry has also requested Director General of Health Services to issue necessary instructions to the concerned Departments of States/UTAs to strictly enforce the provisions of Prevention of Food Adultration Act and its Rules in regard to imported sugar.
- (ii) The office of the Directorate of Vanaspati, Vegetable Oils and Fats have written to Health Ministry to activate the enforcement machinery and intensify the quality control measures. They have also written to the vegetable oil industry to ensure strict compliance of the Rules and Regulation in the matter.

ANNEXURE

MexicoFrance

ANNEXURE REFFERED TO IN REPLY IN TO PART (b) OF UNSTARRED QUESTION NO.1181 FOR ANSWEIREINLOK SABHA ON 02.03.2000.

STATEMENT SHOWING NAMES OF THE COUNTRIES FROM WHERE SUGAR HAS BEEN IMPORTED.

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(SOURCE : DGCIS&S-CALCUTTA)

S.No. Name of the Country

1. Pakistan

2. Brazil

3. UAE

4. Thailand
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8. People`s Republic of China

- 9. Sudan

- 10. U.K.
 11. Belgium
 12. Singapore
- 13. Japan 14. Malaysia
- 15. Netherlands
 16. Iran
 17. South Africa

- 18. China-Taipei 19. Indonesia 20. Korea

- 21. Nepal
 22. Canada
 23. Myanmar
 24. Phillippines
 25. Saudi Arab

- 26. U.S.A. 27. Australia 28. Ecuador
- 29. Ukraine